NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 5.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No. 98/230/HDB/2017
NAME OF THE COMPANY	Optival Health Solutions Pvt Ltd
NAME OF THE TRANSFEROR COMPANY	Rietemed Pharma Retail Pvt Ltd
NAME OF THE TRANSFEREE COMPANY	Optival Health Solutions Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
os R. Ramakirkhvo Gupta	PCs	ramaksishna@rra-ce	an hil
	(4)		2

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Aril Kum	Corantor	9440569156.	M.Au

Heard Mr. R. RamaKrishna Gupta, learned PCS and Mr. M. Anil Kumar, Counsel for Official Liquidator.

Order pronounced by separate orders.

Member (Technical)

Member (Judicial)